- (d) the process proposed to be adopted for power generation in that plant; and
- (e) the time by which it will be commissioned?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (e) A Municipal Solid Waste (MSW) treatment plant for 300 tonnes per day of MSW has been completed at Timarpur. Delhi. The plant will dispose of the MSW through incineration and the heat liberated will be used to generate 3.75 MW electricity through a steam turbo alternator. The specialised equipment for this Refuse Incineration-cum-Power Generation Plant has been obtained from Denmark under a Danish soft loan. The trials have commenced and the plant is expected to be commissioned in April 1987.

There is no proposal under consideration at present for collaboration with Netherland for such a plant at New Delhi.

[Translation]

## Telephone System in Korba Industrial Town and Bilaspur District

- 959. DR. PRABHAT KUMAR MISHRA: Will the Minister of COM-MUNICATIONS be pleased to state:
- (a) whether the telephone system in Korba industrial town and Bilaspur district is not functioning properly;
- (b) whether Government propose to equip it with latest machines; and
- (c) if so, the time by which it will be done?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) Functioning of telephone system in Korba Industrial town and Bilaspur District is generally satisfactory. However, necessary steps are being taken to improve these systems further.

(b) and (c) No, Sir, There is no approved plan for replacement of these exchanges by the latest type equipment. However, 800 line Auto equipment of MAX II type has been allotted to be supplied for Korba during 1988-89.

## Increase in Production of Salt

960. SHRI BANWARI LAL BAIRWA: Will the Minister of INDUSTRY be pleased to state:

- (a) the position of salt industry in Rajasthan;
- (b) the schemes prepared by Government to increase production of salt; and
- (c) the steps being taken by Government to improve the present system of salt production?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM); (a) Rajasthan is the third largest salt producing State in the country, after Gujarat and Tamil Nadu. It produces about 1 million tonnes of salt per annum. Despatch of salt from Rajasthan has been satisfactory due to easy availability of rail wagons.

(b) and (c) Licences are being issued liberally, as and when saline lands are assigned by Government of Rajasthan for salt manufacture. Assistance is also being extended to the salt industry from salt cess proceeds to create infrastructural facilities in the form of roads, water supply arrangement and flood relief measures. Government had constituted a Committee to bring about improvement in technology of salt manufacture and quality control. The recommendations of the working Group have been accepted and action has been initiated to implement them.

[English]

## To be Answered on Tuesday the 3rd March, 1987 Five Year Law Course

961 SHRI S.G. GHOLAP; Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government have formulated their views on the 5—year law course proposed by the Bar Council of India;